COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 101 OF 2016

Dated: 12th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Ms. Nehul Sharma

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. K. Agrawal Mr. A.P. Sinha

Ms. Shristi Pandey for R-3 to 5

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-10

Mr. Vishnu S. Pillai for

Mr. S. K. Chaturvedi for R-11

Mr. R.B. Sharma

Mr. Mohit Mudgal for R-13

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

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